

Listed On 25-08-2020

Court No. 1

Item No. 3

**SECTION XIV
IN THE SUPREME COURT OF INDIA
EXTRA-ORDINARY APPELLATE JURISDICTION**

PETITION FOR SPECIAL LEAVE TO APPEAL (C) NO. 14465 OF 2019

AND

**INTERLOCUTORY APPLICATION NOS. 106437 AND 106439/2019
(APPLICATIONS FOR STAY AND EXEMPTION FROM FILING OFFICIAL
TRANSLATION)**

AND

**INTERLOCUTORY APPLICATION NOS. 78737 AND 84708/2019
(APPLICATIONS FOR EXEMPTION FROM FILING OFFICIAL TRANSLATION
AND PERMISSION TO FILE ADDITIONAL DOCUMENTS)**

AND

**INTERLOCUTORY APPLICATION NO. 118553/2019
(APPLICATION FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS)**

AND

**INTERLOCUTORY APPLICATION NO. 27804/2020
(APPLICATION FOR DIRECTION)**

AND

**INTERLOCUTORY APPLICATION DIARY NO. 33147/2020
(APPLICATIONS FOR EXEMPTION FROM FILING OFFICIAL TRANSLATION
on other side and without thereo WITH
PRAYER FOR INTERIM RELIEF**

Process Id: 1255/2020

SWAMI VISHWANAND (SANYASI)

... Petitioner

Versus

GAGAN DEEP PRASHAR AND OTHERS

... Respondents

OFFICE REPORT

This Hon'ble Court, on **24th February, 2020**, was pleased to pass the following order:

"List after four weeks on a non-miscellaneous day.

In the meantime, reply to I.A. No. 27809/2020 be filed."

It is submitted that there are total 7 respondents in this SLP. Mr. Ankit Kumar Lal, Advocate has filed vakalatnama and counter-affidavit on behalf of respondent Nos. 5 to 7 and the counter-affidavit has already been included in SLP paper books. No one has entered appearance on behalf of Respondent No. 1, 2 and 3 though served. Unserved cover containing notice has been received back in respect of respondent No. 4 with no Postal Comment. Counsel for the petitioner has filed affidavit with proof of dasti service duly served on respondent No. 1 only.

It is further submitted that Mr. Ankit Kumar Lal, Advocate has on 24.08.2020 e-filed reply affidavit to Interlocutory Application No. 27804/2020 on behalf of Respondent Nos. 5, 6 and 7 without filing proof of deposit of court fee thereof and service of said reply on other side. However, the said reply is being circulated herewith.

Service is not complete in respect of Respondent No. 4

The matter alongwith applications above-mentioned is listed before the Hon'ble Court with this Office Report.

Dated : **August 24, 2020**

ASSISTANT REGISTRAR

Copy to :-

1. Mr. Purushottam Sharma Tripathi, Adv., B-707 Anand Lok Purvasha Apt Mayur Vihar Ph-i, Delhi Delhi
2. Mr. Ankit Kumar Lal, Adv., A-89, Basement, Defence Colony, New Delhi-110024 New Delhi

ASSISTANT REGISTRAR

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